

Central Administrative Tribunal, Principal Bench

Original Application No. 2631 of 2003

New Delhi, this the 29th day of October, 2003

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.A. Singh, Member(A)

Mrs. Abha Bhardwaj,
W/o Dr. R. Bhardwaj,
R/o A-2/25,
Shri Agrasen Apartments,
Plot No. 10, Sector-7,
Dwarka, New Delhi-45

.... Applicant

(By Advocate: Shri B.B. Raval)

Versus

1. Commissioner K.V.S.
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi

2. Asstt. Commissioner,
K.V.S., JNU Campus (Delhi Region)
New Mehrauli Road,
New Delhi-67

.... Respondents

O R D E R (ORAL)

By Justice V.S. Aggarwal, Chairman

Learned counsel for the applicant states that he may be permitted to withdraw the present O.A. with liberty to file a better petition making all the corrections.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

(S.A. Singh)
Member(A)

(V.S. Aggarwal)
Chairman

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